ITEM NO.52 Court No.11 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 4447/2011

(From the judgement and order dated 30/11/2010 in CRP No.11586/2010 of The HIGH COURT OF JUDICATURE, A.P. AT HYDERABAD)

STATE OF A.P. AND ORS. Petitioner(s)

VERSUS

R.RANGANATHAN Respondent(s)

(With appln(s) for stay and office report)

Date: 14/10/2011 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s) Mr. R. Sundarvardhan, Sr. Adv.
Ms. C.K. Sucharita,Adv.
Ms. Nirada Das, Adv.
Ms. Rumi Chanda, Adv.
For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

Interim order to continue.

(NAVEEN KUMAR)
COURT MASTER

(SHARDA KAPOOR)
COURT MASTER